

ITEM NO.33

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 1967/2024

VAIBHAV MISHRA

Appellant(s)

VERSUS

ELECTRICITY SERVICE COMMISSION, UP POWER CORP. LTD. THROUGH
CHAIRMAN & ORS. Respondent(s)

([Only C.A. NOs. 1968, 1969 and 1970 of 2024 are listed under this
item])

WITH

C.A. No. 1969/2024 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 2/2015
FOR EXEMPTION FROM FILING O.T. ON IA 3/2015
IA No. 3/2015 - EXEMPTION FROM FILING O.T.
IA No. 2/2015 - EXEMPTION FROM FILING O.T.)
C.A. No. 1968/2024 (III-A)

IA No. 1/2015 - EXEMPTION FROM FILING O.T.)
C.A. No. 1970/2024 (III-A)

IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

Date : 20-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaichangpou Gangmei, AOR
Mr. Maitreya Mahaley, Adv.

For Respondent(s)

Mr. Sunil Kumar Jain, AOR
Mr. Shaantanu Jain, Adv.
Ms. Rashika Swarup, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Harish Pandey, AOR
Mr. Anil Soni, Adv.

contd...

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 1969/2024

Service of notice for alternative arrangement (Ld. Counsel for the appellant has been designated as Senior Advocate) is complete on the appellant but none has entered appearance.

Respondent Nos.2 to 4 have filed counter affidavit.

Service is complete on respondent Nos.1, 5 and 6 but none has entered appearance.

Respondent Nos.7 to 12 have been deleted from the array of parties vide Hon'ble Judge in Chambers' order dated 27.4.2016.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

C.A. No. 1968/2024

Service of notice for alternative arrangement (Ld. Counsel for the appellant has been designated as Senior Advocate) is complete. Ld. Advocate, Ms. Maitreya Mahaley has entered appearance for the appellant and sought time to file vakalatnama. Let the same be filed within two weeks.

Respondent Nos.2 to 4 have filed counter affidavit.

Respondent No.6 is granted four weeks' time, as last opportunity, for filing counter affidavit.

Service is complete on respondent Nos.1 and 5 but none has entered appearance.

List again on 24.1.2025.

contd...

C.A. No. 1970/2024

Service of notice for alternative arrangement (Ld. Counsel for the appellant has been designated as Senior Advocate) is complete. Ld. Advocate, Ms. Maitreya Mahaley has entered appearance for the appellant and sought time to file vakalatnama. Let the same be filed within two weeks.

Respondent Nos.2 to 4 have filed counter affidavit.

Opportunity to file counter affidavit by respondent No.6 has already been declined.

Service is complete on respondent Nos.1 and 7 to 13 but none has entered appearance.

Service of notice for alternative arrangement (counsel expired) is complete on respondent No.5 but none has entered appearance.

List again on 24.1.2025.

SUJATA SINGH
Registrar

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